



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Notification,
Srinagar, the 18th July, 2019.

SRO 460 . -In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat 1989, the Government, hereby appoints the following Advocates as Public Prosecutors/Additional Public Prosecutors for the Courts indicated against each:-

S.No.	Name of the Advocate S/Shri	Designation
1.	Abdul Aziz Teli	Public Prosecutor, Srinagar
2.	Syed Maqbool Ahmad	Additional Public Prosecutor, Srinagar
3.	Noor-ud-Din Wani	1 st Additional Public Prosecutor, Srinagar
4.	Mufti Javeed Ahmad	2 nd Additional Public Prosecutor, Srinagar
5.	Mtr. Bilquees Jan (Zaragar)	3 rd Additional Public Prosecutor, Srinagar
6.	Mtr. Sabeena Naveed	4 th Additional Public Prosecutor, Srinagar
7.	Manzoor ul Haq Wani	Additional Public Prosecutor, TADA/POTA, Srinagar
8.	Tanveer Ahmad Bhat	Public Prosecutor, Ganderbal
9.	Abdul Rashid Thoker	Public Prosecutor, Pulwama
10.	Abdul Rashid Shergojri (retired CPO)	Additional Public Prosecutor, Pulwama
11.	Abid Mushtaq Malik	Public Prosecutor, Anantnag
12.	Irfan Ahmad Mir	Additional Public Prosecutor, Anantnag
13.	Abdul Majid Rather	Public Prosecutor, Baramulla
14.	Basharat Khaliq Bhat	Additional Public Prosecutor, Baramulla
15.	Shoiab Muzaffar	1 st Additional Public Prosecutor, Baramulla
16.	Faisal Jan Anim	Additional Public Prosecutor, Sopore
17.	Jahangir Ahmad Khan	Public Prosecutor, Shopian
18.	Ahrar Ahmad Dar	Additional Public Prosecutor, Handwara
19.	Arshad Hussain Baba	Public Prosecutor, Kulgam
20.	Manzoor Ali Khan	Public Prosecutor, Kargil
21.	Masood Ahmad Bhat	Public Prosecutor, Bandipora
22.	Ashok Mishra	Public Prosecutor, Jammu

Section

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